

ITEM NO.3

COURT NO. 4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (C) No. 1027 of 2017

Richa Khare

Petitioner(s)

VERSUS

Rohit Sinha

Respondent(s)

(For stay application on IA 48238/2017 For Exemption from filing
O.T. on IA 48240/2017)

Date : 29/06/2017 The Petition was called on hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
(Vacation Bench)

For the Petitioner: Mr. Mukesh K. Verma, Adv.
Mr. Vivek Sharma, Adv.
Mr. Sandeep G., Adv.
Mr. Anis Ahmed Khan, Adv.

For the Respondent:

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(NEELAM GULATI)
COURT MASTER

(SHARDA KAPOOR)
ASSISTANT REGISTRAR